

# HIGH COURT OF ORISSA, CUTTACK




Notice No. XXXIV-06/2019- 12176 / dated 03.10.2019.

## NOTICE

It is hereby notified that the bid submitted by M/s PowerMax, Bhubaneswar and M/s Axis Technologies and Services, Cuttack pursuant to this Court's e-procurement Notice no. . XXXIV-Admn.- Comp-06/2019-9188, dated. 03.08.2019 for supply, installation and testing of 12 numbers of Desktop Computers, 3 Number of 2KVA online UPSs, 3 number of MFD Printers with Ethernet port and 3 number of Duplex Printers with Ethernet port for three number of Taluka Court Complexes of Koraput Judgeship are found to be technically qualified with respect to 3 number of 2KVA online UPSs **only**.

The financial bid will be opened on 15.10.2019 at 3.30 PM

By order

  
21/10/2019  
Registrar (Judicial)